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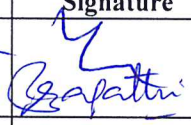
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.9.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 398/9/HDB/2018
NAME OF THE COMPANY	BGR Energy Systems Ltd
NAME OF THE PETITIONER(S)	Aneja Constructions India Ltd
NAME OF THE RESPONDENT(S)	BGR Energy Systems Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. RAVICHANDRAN J.V.L. Bharati	Adv Adv	9789586612 9958601847	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel Ms.J.V.L.Bharati and Mr.T.Ravi Chandran present for petitioner.

In view of Member relieving today.

List the matter on 27.09.2018.

  
MEMBER JUDICIAL